

23. 11.03.2019

Shri Debasis Nayak, learned counsel for the Cuttack Municipal Corporation requests for time to obtain instruction in the matter by the next date.

The matter to come up on 18.03.2019 along with the connected cases.

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(K.S. Jhaveri)
Chief Justice

SKJ

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(K.R. Mohapatra)
Judge